

SHRI BASUDEB ACHARIA (Bankura)
When will the statement be made?

MR CHAIRMAN Now I have told him to make a statement. I have drawn his attention that yesterday this issue was raised in the House by Mr Kanshiram Flana. At that time the Minister present had said that he would inquire into it and make a statement.

Again I have requested the Parliamentary Minister to take note of the situation and make the statement as early as possible.

SHRIBASUDEBACHARIA Today? (*Interruptions*)

[*Translation*]

DR CHATRAPAL SINGH (Bulandshahr)
Mr Chairman, Sir, my constituency Bulandshahr occupies the second place in the country in the production of wheat and jau but no arrangement has so far been made for their procurement. Procurement centres have not been opened in Uttar Pradesh so far. In open market the price of millet is Rs 200 per quintal while the support price declared by the Government is Rs 260 per quintal. The farmer is thus losing Rs 60 per quintal. Still central Government has not issued any instruction to its agency for the procurement of wheat and Jau in Uttar Pradesh. In other states also this work has not been taken up. Farmers are forced to sell their produce to the traders and consequently farmers have been directly affected. I would like to request the Government to open Centres for procurement of wheat and millet so that the farmers are saved from being ruined. I demand that immediate arrangements be made for procurement. (*Interruptions*)

SHRI RAJENDRA AGNIHOTRI (Jhansi)
Mr Chairman, Sir, Government should take measures for the procurement of wheat in Uttar Pradesh. (*Interruptions*)

MR CHAIRMAN If all the Members go on

repeating what he has stated it would be a waste of time. Please go by rules. Shri Agnihotri you are taking the time of others. Please sit down. (*Interruptions*)

SHRI RAJENDRA AGNIHOTRI Sir, arrangement should be made for opening procurement centres. (*Interruptions*)

[*English*]

SHRIDWARAKANATH DAS (Kanmganj)
Sir, in a statement laid down by the Government it is said that 15 per cent of the medical sub-centres should be set up in scheduled caste bastis having 20 per cent or more scheduled caste people and 7 1/2 per cent in scheduled tribe areas.

Further sub-centres and primary health centres should be set up in such SC and ST areas which are five kilometres away from available family welfare delivery points.

But in Assam particularly in my constituency Kanmganj which is a scheduled caste one the aforesaid guidelines are not at all followed. That is, West areas of SC and ST components are without medical sub-centres, not to speak of health and family welfare delivery points. Furthermore, most of the PHCs and civil hospitals are running short of doctors, apparatus, first-aid medicines, nurses, beds and other necessary articles.

So, the concerned Ministry of the Government of India is requested to look into the matter and take immediate suitable steps to improve the situation as it relates to the question of life and death of the thousands.

[*Translation*]

SHRI RABIRAY Mr Speaker, Sir, I would like to draw the attention of the House and the country towards a very important question. I